

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
28711-28712/2010

UDAI NARAIN RAI Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS. Respondent(s)

Date : 01/09/2014 These petitions were called on for hearing today.

For Petitioner(s) Mr.Aviral Shukla,adv.
Mr. Nirnimesh Dube,Adv.

For Respondent(s) Mr. Amit Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

One week's time as last chance is given to the Ld.counsel for the petitioner to file the spare copies of the SLP whereafter the show cause notice shall be issued to the respondents with utmost dispatch.

List again on 18.11.2014

(M K HANJURA)
Registrar

SB
Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.09.05
10:20:19 IST
Reason: